

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013
CA No. 266/2013

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

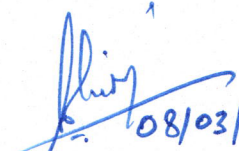
NAME OF THE PARTIES: Mr. Pawan kumar Kanodia
V/s.
M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. SHANTANU SINGH, a/w
Mr. ADHIRAJ MALHOTRA, Adv.

1/b.
DUTTMENON DUNMORSETT
(Adv. for the Petitioner).


08/03/2017.
1/b DUTTMENON DUNMORSETT

Mr. Simil Parohit
ms. Sugyata Choudhary
(for Resp. No 2 to 5)





ORDER

CA No. 266/2013 in TCP No.93/397-398/CLB/MB/MAH/2013

1. The Learned Counsel of both the sides are present.

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2. From the side of the Applicant/Respondents, the Arguments have been concluded.
3. From the other side, the Respondent/Original Petitioner is seeking time to give the Reply to the Arguments. Time is granted.
4. The Arguments of the Original Petitioner / Respondents shall be heard on **16th March, 2017 at 2.30 PM.**

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

08.03.2017.